

FORM G									
INVITATION FOR EXPRESSION OF INTEREST FOR GOYAL ENERGY AND STEEL PRIVATE LIMITED OPERATING IN STEEL INDUSTRY AT RAIPUR									
<i>(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i>									
Sl.	RELEVANT PARTICULARS								
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Goyal Energy and Steel Private Limited CIN - U04010CT2004PTC017211 PAN - AACCG2758E								
2.	Address of the registered office Ring Road No. 2 Tatibandh, Raipur, Chhattisgarh, India - 492001								
3.	URL of website Not Applicable								
4.	Details of place where majority of fixed assets are located Unit No.1 – Village – Borjhara, Dharsiwa Tahsil, Raipur, Chhattisgarh Unit No. 2 – Village – Tatibandh, Vir Sawarkar Nagar, Raipur, Chhattisgarh Unit No.3 – Village – Jamul, Plot-96/A, Fauji Nagar, Bhalai, Raipur, Chhattisgarh								
5.	Installed capacity of main products/ services As per the information made available to the IRP the corporate debtor was engaged in production of billets and rerolled products. Capacity details are as under: <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Division</th> <th>Annual Capacity</th> </tr> </thead> <tbody> <tr> <td>MS Ingots/Billets</td> <td>1,50,000 MTPA</td> </tr> <tr> <td>Rerolled products</td> <td>1,21,000 MTPA</td> </tr> <tr> <td>Forging</td> <td>30,000 MTPA</td> </tr> </tbody> </table> <p>However, the corporate debtor has not been operational for approx. last three years</p>	Division	Annual Capacity	MS Ingots/Billets	1,50,000 MTPA	Rerolled products	1,21,000 MTPA	Forging	30,000 MTPA
Division	Annual Capacity								
MS Ingots/Billets	1,50,000 MTPA								
Rerolled products	1,21,000 MTPA								
Forging	30,000 MTPA								
6.	Quantity and value of main products/ services sold in last financial year As per Audited financials for the financial year 2022-23 and provisional financials for the financial year 2023-24 Quantity – NIL Value – Total revenue – NIL								
7.	Number of employees/ workmen NIL (as per the information made available to the IRP)								
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Can be sought by emailing us at cirp.goyalenergy@gmail.com								
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Can be sought by emailing at cirp.goyalenergy@gmail.com								
10.	Last date for receipt of expression of interest 06-01-2025								
11.	Date of issue of provisional list of prospective resolution applicants 16-01-2025								
12.	Last date for submission of objections to provisional list 21-01-2025								
13.	Date of issue of final list of prospective resolution applicants 26-01-2025								
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 31-01-2025								
15.	Last date for submission of resolution plans 02-03-2025								
16.	Process email id to submit Expression of Interest cirp.goyalenergy@gmail.com								
<p>Date: 17.12.2024 Sd/-</p> <p>Place: Navi Mumbai Ashish Arjunker Rathi</p> <p style="text-align: center;">Interim Resolution Professional of Goyal Energy and Steel Private Limited IP Registration Number- IBB/PA-001/IP-P00568/2017-18/11010 AFA Certificate Number - AA1/11010/02/311225/107783 Registered Address and Email ID with IBB: Office No B- 508, Mahaavir Icon Plot No 89, Sector 15,CBD Belapur, Navi Mumbai, Maharashtra,400614 ipashishrathi@gmail.com</p>									

Ashish

Ashish Arjunker Rathi
IRP for Goyal Energy and Steel Private Limited
IBBI/PA-001/IP-P00568/2017-18/11010

Share Image

Image

नवभारत
छत्तीसगढ़ • ओडिशा

Raipur Main - 17 Dec 2024 - 17p5
epaper.navabharat.news

प्रपत्र-G

रायपुर में इस्पात उद्योग में संचालित गोयल एनर्जी एंड स्टील प्राइवेट लिमिटेड के लिये अभिरूचि की अभिव्यक्ति का आमंत्रण

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिये दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 36 A का उप-विनियम (1) के अंतर्गत)

अनु. क्र.	प्रासंगिक विवरण									
1.	कार्पोरेट देनदार का नाम, पैनल CIN/LLP नंबर के साथ	गोयल एनर्जी एंड स्टील प्राइवेट लिमिटेड CIN- U04010CT2004 PTC 017211 PAN- AACCG2758E								
2.	पंजीकृत कार्यालय का पता	रिंग रोड नं. 2, टाटीबंध, रायपुर, छत्तीसगढ़, भारत- 492001								
3.	वेबसाइट का URL	लागू नहीं								
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	यूनिट नं. 1- ग्राम बोरझारा, धरसीवा तहसील, रायपुर, छत्तीसगढ़ यूनिट नं. 2- ग्राम टाटीबंध, वीर सावरकर नगर, रायपुर, छत्तीसगढ़ यूनिट नं. 3- ग्राम- जामुल, प्लॉट- 96/A फौजी नगर, भिलाई, रायपुर, छत्तीसगढ़								
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	IRP को उपलब्ध कराई गई जानकारी के अनुसार कार्पोरेट देनदार बिलेट्स एवं रीरोल्ड उत्पादों के उत्पादन में लगा हुआ है। क्षमता का विवरण निम्नानुसार है : <table border="1"> <thead> <tr> <th>दिविजन</th> <th>वार्षिक क्षमता</th> </tr> </thead> <tbody> <tr> <td>MS इनगोट्स/बिलेट्स</td> <td>1,50,000 MTPA</td> </tr> <tr> <td>रीरोल्ड उत्पाद</td> <td>1,21,000 MTPA</td> </tr> <tr> <td>फोर्जिंग</td> <td>30,000 MTPA</td> </tr> </tbody> </table>	दिविजन	वार्षिक क्षमता	MS इनगोट्स/बिलेट्स	1,50,000 MTPA	रीरोल्ड उत्पाद	1,21,000 MTPA	फोर्जिंग	30,000 MTPA
दिविजन	वार्षिक क्षमता									
MS इनगोट्स/बिलेट्स	1,50,000 MTPA									
रीरोल्ड उत्पाद	1,21,000 MTPA									
फोर्जिंग	30,000 MTPA									
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/ सेवाओं की मात्रा एवं मूल्य	वित्तीय वर्ष 2022/23 के लिये अंकेक्षित, वित्तीय एवं वित्तीय वर्ष 2023-24 के लिये प्राविजनल वित्तीय के अनुसार मात्रा- NIL मूल्य- कुल राजस्व- NIL								
7.	कर्मचारियों/कामगारों की संख्या	NIL (IRP को उपलब्ध कराई गई सूचना के अनुसार)								
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ) सहित और विवरण ऋणदाताओं को सूची URL में उपलब्ध है।	हमें cirp.goyalenergy@gmail.com पर ईमेल करके पूछा जा सकता है।								
9.	संहिता की धारा 25 (2) (h) के अंतर्गत समाधान आवेदकों को पत्रता URL में उपलब्ध है।	cirp.goyalenergy@gmail.com पर ईमेल करके जानकारी प्राप्त की जा सकती है।								
10.	अभिरूचि की अभिव्यक्ति स्वीकार करने की अंतिम तिथि	06.01.2025								
11.	संभावित समाधान आवेदकों को अनंतिम सूची जारी करने की तिथि	16.01.2025								
12.	अनंतिम (Provisional) सूची पर आपत्तियां प्रस्तुत करने अंतिम तिथि	21.01.2025								
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	26.01.2025								
14.	संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स एवं समाधान योजनाओं के लिये अनुरोध जारी करने की तिथि	31.01.2025								
15.	समाधान योजना प्रस्तुत करने की अंतिम तिथि	02.03.2025								
16.	अभिरूचि की अभिव्यक्ति प्रस्तुत करने के लिये प्रोसेस ई-मेल आईडी	cirp.goyalenergy@gmail.com								

दिनांक : 17.12.2024

स्थान : नवी मुम्बई

हस्ताक्षरित/-

आशीष अर्जुन कुमार राठी

गोयल एनर्जी एंड स्टील प्राइवेट लिमिटेड का समाधान पेशेवर,

IP पंजीयन नंबर- IBBI/IPA-001/IP-P00568/2017-18/11010

AFA प्रमाण पत्र नंबर- AA1/11010/02/311225/107783

IBBI के साथ पंजीकृत पता तथा ई-मेल आईडी : आफिस नं. B- 508, महावीर आइकॉन प्लॉट नं. 89, सेक्टर 15,

CBD बेलापूर, नवी मुम्बई, महाराष्ट्र- 400614

ipashishrathi@gmail.com

All Rights Reserved by Navabharat Group

Ashish Arjunker Rathi

IRP for Goyal Energy and Steel Private Limi

IBBI/IPA-001/IP-P00568/2017-18/11010